

High Court Of Judicature At Allahabad

OFFICE MEMORANDUM

No. 446/Admin(Services)/2023 Dated: Allahabad : July 11, 2023

In administrative exigencies and for better administration, following transfer/arrangements are made:

| Sl. No. | Name of the Officer | Present Assignment | Proposed Assignment |
|---------|------------------------------------|--|--|
| 1. | Sri Manoj Kumar Rai | Principal Judge, Family Court, Azamgarh | P.O., MACT, Bulandshahr |
| 2. | Sri Sushil Kumar Shashi | P.O., MACT, Siddharth Nagar. | P.O., Commercial Court, Faizabad. |
| 3. | Sri Mayank Chauhan | P.O., MACT, Bareilly. | P.O., LARRA, Gautam Buddh Nagar. |
| 4. | Sri Saniay Hari Shukla | P.O., MACT, Sonbhadra | P.O., LARRA, Agra. |
| 5. | Sri Narendra Kumar Jha | P.O., MACT, Chandauli | P.O.,LARRA, Kanpur Nagar. |
| 6. | Sri Prakash Nath Srivastava | Principal Judge, Family Court, Gautam Buddh Nagar. | P.O., MACT, Bhadohi at Gyanpur. |
| 7. | Sri Ravindra Singh | Principal Judge, Family Court, Pilibhit. | P.O., LARRA, Moradabad. |
| 8. | Sri Gurpreet Singh Bawa | P.O., MACT, Bulandshahr | P.O., MACT, Sambhal. |
| 9. | Sri Shailesh Kumar Tiwari | P.O., MACT, Bhadohi atGyanpur. | P.O., MACT, Kasganj. |
| 10. | Smt. Manorama | P.O., MACT, Kasganj. | Principal Judge, Family Court, Baghpat. |
| 11. | Sri Satendra Kumar | P.O., Commercial Court, Aligarh. | P.O., LARRA, Gorakhpur. |
| 12. | Sri Ramesh Chand-I | Presiding Officer, Commercial Court, Lucknow. | Principal Judge, Family Court, Siddharth Nagar. |
| 13. | Sri Arun Kumar Pathak | Principal Judge, Family Court, Maharajganj. | Presiding Officer, Commercial Court, Lucknow. |
| 14. | Sri Budhi Sagar Mishra | P.O., MACT, Prayagraj (South) | Principal Judge, Family Court, Gautam Buddh Nagar. |
| 15. | Sri Rajesh Upadhyay | P.O., MACT, Agra. | P.O., MACT, Lucknow (South). |
| 16. | Sri Rajendra Prasad Srivastava-III | Principal Judge, Family Court, Banda. | Principal Judge, Family Court, Mirzapur. |
| 17. | Sri Rohit Sinha | Principal Judge, Family Court, Mirzapur. | Principal Judge, Family Court, Banda. |

BY ORDER OF THE COURT,

sd/-
(RAJEEV BHARTI)
REGISTRAR GENERAL

No. 446(i)/Admin (Services)/2023 Dated: Allahabad : July 11, 2023

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
4. The Director, Inst. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
5. All the District & Sessions Judges, District Courts of the State of Uttar Pradesh (Information available on E-mail)

6. The Officers mentioned above shall keep themselves ready to hand-over charge of their present post immediately after issuance of the Court's notification which is to be issued shortly.
7. The Senior Registrar, High Court, Lucknow Bench, Lucknow (Information available on E-mail)
8. The Senior Registrar (Judicial) (Confidential), High Court, Allahabad
9. The Registrar (Judicial) (Budget), High Court, Allahabad
10. The Joint Registrar (Judicial) (Computer), High Court, Allahabad
11. The Assistant Registrar (Admin. A-3) Section, High Court, Allahabad
12. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

sd/-

**(SATISH KUMAR PUSHKAR)
DEPUTY REGISTRAR (SERVICES)**